

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A. No. 1208/90
T.A. No.

199

DATE OF DECISION 3.8.1990

Shri Prahalad

Petitioner

Shri V.P. Sharma

Advocate for the Petitioner(s)

Versus
Delhi Admin. & Others

Respondent

Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. P.K. Kartha, Vice-Chairman (Judl.)

The Hon'ble Mr. P. Srinivasan, Administrative Member.

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

(Judgement of the Bench delivered by Hon'ble
Mr. P. Srinivasan, Administrative Member)

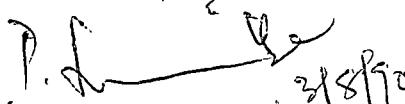
This application has been listed before us for admission with notice to the respondents. Shri V.P. Sharma, learned counsel for the applicant, and Shri S.P. Arora, Grade III Officer in the Office of Respondent No.3, for the respondents, have been heard.

2. The grievance of the applicant in this application is that after he had availed leave, he has not been permitted to rejoin his duty. Specifically he complains that he has been kept out duty from 12.5.1989.
3. On the other hand, Shri S.P. Arora, representative for the respondents, submits that in spite of the applicant having been informed several times to join duty by registered post



and otherwise, he has not so far reported for duty.
The respondents are always willing to allow him join
but it was his fault that he did not do so.

4. Without going further into this controversy,
we consider it appropriate to dispose of the present
application by issuing appropriate directions. We,
accordingly, direct the applicant to rejoin duty
positively on or before 20.8.1990. We also direct
the respondents to allow the applicant to rejoin duty
accordingly. Thereafter, the respondents will pass
suitable orders in accordance with the rules regarding
treatment of the applicant's period of absence from
duty. The parties will bear their own costs.


(P. Srinivasan)

Administrative Member


3/8/70
(P.K. Kartha)
Vice-Chairman (Judl.)